

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> March, 2024, 10:30 A.M.**

Company Appeal No. 4/CB/2024

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Bhavishya Pariwar India Pvt. Ltd.- vs- ROC, Odisha
Under Section	252 (1)

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) :

For Respondent (s) Mr. Ujwal Kumar, Company Prosecutor.

**ORDER**

There is no representation for the Petitioner. Ld. Company Prosecutor, Mr. Ujwal Kumar, appearing for the Respondent. Report of ROC also filed. List the matter on 17.04.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**